

<b>INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD</b>					
<b>LIST OF ORDERS TO BE PRONOUNCED ON 04-12-2024</b>					
<b>S.No.</b>	<b>ITA/MA/SA No.</b>	<b>Assessee name</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Result</b>
<b>Author : Ms. Suchitra Kamble, JM</b>			<b>Co-author : Dr BRR Kumar, VP</b>		
1	ITA 332/Ahd/2024	Harsh Nareshbhai Patel	SMC	19.11.2024	Allowed

<b>Author : Ms. Suchitra Kamble, JM</b>			<b>SMC</b>		
1	ITA 1550/Ahd/2024	Juned Yusuf Shethwala	SMC	02.12.2024	Partly Allowed

<b>Author : Shri T. R. Senthil Kumar, JM</b>			<b>Co-author : Shri Makarand V. Mahadeokar, AM</b>		
1	ITA 825/Ahd/24	Gautam Keshavrao Lohe	A	03.12.2024	Dismissed

<b>Author : Shri Makarand V. Mahadeokar, AM</b>			<b>Co-author : Shri T. R. Senthil Kumar, JM</b>		
1 to 3	ITA 592 to 594/Ahd/24	Shreenathji Associates	A	02.12.2024	Allowed for statistical purposes

  
**सहायक रजिस्ट्रार**  
**ASSISTANT REGISTRAR**  
**आयकर अपीलीय अधिकरण**  
**INCOME TAX APPELLATE TRIBUNAL**  
**अहमदाबाद/AHMEDABAD**